

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 4th August, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 42/2016 (M.A. No. 764/2016 & M.A. No. 765/2016)	M/s Hotel Chotiwal Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Appellant
2.	Appeal No. 43/2016	M/s SSV High-Tech Rudrapur Pvt. Ltd. Vs. State of Uttarakhand & Ors.	Mr. Aditya Pratap Singh, Adv. for Appellant
AFTER NOTICE			
3.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 129/2016 (M.A. No. 276/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9
5.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Tarun A. Prasad, Adv. Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
6.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF
7.	Original Application No. 371/2016	Oxford Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB
FOR HEARING			
8.	Original Application No. 94/2013 (M.A. No. 904/2014, M.A. No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA

			Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hot Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. with Mr. Dinesh Jindal, LO for DPCC
9.	Original Application No. 174/2014	Sunder Singh Vs. State of NCT of Delhi & Ors.	Mr. S. M. Hashmi, Adv. for the Applicant Mr. V.K. Tandon, Adv. for R-1 to 3 & 5 to 8 Mr. Rajbir Singh, Adv. for R-4 Mr. H.C. Sukhija, Adv. for R-13 Mr. Suresh Tripathy, Adv. for D.J.B. Ms. Sakshi Popli, Adv. for Govt. of NCT
10.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajiv Raheja, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Adv. for R-3 & 4
11.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Adv. for UPSIDC Mr. Ashish Batra, Adv.
12.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Ms. Tripta Sood, Adv. for Intervenor
13.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Adv. for Applicant Mr. Taruna A. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-3 Ms. Rachana Joshi, Adv. for R-6
14.	Original Application No. 556/2015 (M.A. No. 1324/2015)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal & Mr. Nikhil Singhvi, Adv. for R-6
15.	Original Application No. 51/2016	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Rachit Mittal & Aishverya Shandilya, Adv. for Applicant in M.A. No. 583/2016

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